

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **08.11.2023** (WEDNESDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 57/2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Mr. C Srinivasan, Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal AzzathR2 Mr. Ravi KumarR3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 385/2023	IDBI Bank Limited Vs Sumit Binani, Rp Of KSK Mahanadi Power Company Ltd.	Mr. E Hariharan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	IA No. 1178/2023 (Recall) In Comp App (AT) (CH) (Ins) No. 184/2023 IA No. 587 & 588 /2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr	Mr. Devashish Chauhan	Mr. Pranava Charan-R1 Mr. S Patrick- R2

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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